

SPECIAL BENCH
COURT - I

O-240

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1649(KB)2018
CONT.A./4(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	BINOD KUMAR VS EXCELLA REAL PROJECT I LTD. & ORS.
UNDER SECTION	SEC. 73(4)

Appearances (via video conferencing/physically)

Mr. Binod Kumar, Adv. : For Petitioner

Mr. Aritra Basu, Adv. : For Respondent 4 and 7
Mr. Sumit Biswas, Adv.

Mr. P K Dutt, Adv. : For SEBI
Mr. S K Dutt, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**